

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).7901/2019

[Arising out of impugned final judgment and order dated 01-07-2019 in AN No.25441/2019 passed by the High Court of Judicature at Allahabad]

MUNNA YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 133356/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. C. Kranthi Kumar, Adv.
Mr. Danish Saifi, Adv.
Mr. Subramanian S., Adv.
Mr. Naman Dwivedi, Adv.
Mr. Satish Solanki, Adv.
Mr. Nasim Anwar, Adv.
Mr. Mohd Jawaaid H. Khan, Adv.
Mr. V. Elanchezhiyan, AOR

For Respondent(s) Ms. Tulika Mukherjee, AOR

Mr. Rohit Amit Sthalekar, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by learned counsel for the petitioner, the matter be listed on 20.08.2025.

(SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
COURT MASTER (NSH)